

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1456
ANSWERED ON:22.03.2012
PROPOSALS FOR DEVELOPMENT OF MINORITIES
Verma Shri Sajjan Singh

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of proposals received by the Union Government from the Governments State including Madhya Pradesh for the development of minorities during the last three years and the current year;
- (b) the action taken by the Union Government thereon; and
- (c) the number of proposals pending alongwith the time by which the pending proposals are likely to be cleared by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c): A statement is laid on the Table of the House.

A Statement referred in the reply to (a) to (c) for Lok Sabha Unstarred Question No. 1456 asked by Shri Sajjan Verma regarding proposals for development of Minorities to be answered on 22nd March, 2012.

(a) The number of proposals received by the Ministry from the State Governments including Madhya Pradesh for the development of minorities during the last three years and the current year are given below:

(i) Under Pre-Matric and Post Matric Scholarship Schemes, 302 proposals have been received during the last three years. 102 proposals have been received in the current year under both the schemes.

(ii) Under Merit-cum-Means Scholarship Scheme, proposals amounting to Rs. 270.99 crore for disbursement of scholarship to 103233 students have been received from States/UTs, during the last three years. During the current year (as on 29.02.2012), proposals amounting to Rs. 113.20 crore for disbursement of scholarship to 41621 students have been received from States/ UTs.

(iii) Under Multi-sectoral Development Programme, State-wise details of proposal received and approved including those from Madhya Pradesh is at Annexure-I.

(iv) Under National Minorities Development & Finance Corporation (NMDFC), no proposals are received from the from the State Governments. NMDFC implements its schemes through the State Channelising Agencies (SCAs) nominated by the State/UT Governments. As per the lending policy of the NMDFC the State Channelising Agencies (SCAs) are required to furnish their proposals in the form of Annual Action Plans (AAPs) at the beginning of each financial year. NMDFC decides the Annual Allocations of funds for the SCAs and issues Letters of Intent. Further, NMDFC has delegated the sanctioning authority to its SCAs for sanction of proposals/projects furnished by individual beneficiaries up to the unit cost of Rs. 1.0 Lakh, beyond which one time approval is accorded by NMDFC on a case to case basis, for model schemes, which could be sanctioned by the respective SCAs to the individual beneficiaries.

(v) Under Computerization of records of State Waqf Boards, which was implemented from the year 2009-10, 29 proposals were received in the Ministry and funds released thereon to the State Governments, including Govt. of Madhya Pradesh. The details for the last two years and the current year, under this scheme is at Annexure-II.

(vi) Under Free Coaching and Allied Scheme proposals are not received from the State Governments but from Institutes. However, one proposal was received from a State Government which was considered and funds released.

(b) The proposals received under the Schemes mentioned above have been processed and funds have been released to the States/Union Territories including Madhya Pradesh under the Pre-matric, Post-matric, Merit cum Means Scholarship Schemes and computerization of records of State Wakf Boards as per the schemes guidelines.

(c) (i) No proposal is pending disposal in the Ministry under the Scholarship Schemes.

(ii) Under MsDP proposals received in end February and March, 2012 from Uttrakhand, Arunachal Pradesh, Jharkhand, U.P., Assam, Bihar and Sikkim are under process. The clearance of these proposals are contingent on receiving clarifications from the States

Governments within the financial year of 2011-12.

(iii) No proposals received from the SCAs are pending with NMDFC.